

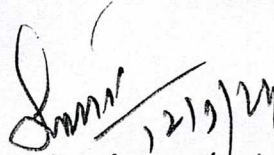
HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

e-mail: nongazettedmainwing@gmail.com

CORRIGENDUM

"Please read 'Shri Reshi Muddasir Gani' instead of 'Shri Reshi Mudassir Gani' in High Court Order No. 1199 of 2024/RG/NG-452(I) dated 05-08-2024."


Assistant Registrar (Adm.)
12/9/24

No. 41047-62 of 2024/RG/NG-754(I)

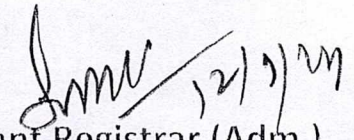
Dated: 12-09-2024

Copy to:

1. Principal Secretary to Hon'ble the Chief Justice for information to His Lordship.
2. Registrar Vigilance, High Court of Jammu & Kashmir and Ladakh, Srinagar.
3. Registrar Rules, High Court of Jammu & Kashmir and Ladakh, Srinagar
4. Registrar Judicial, High Court Wing, Jammu/Srinagar.
5. Registrar Computers (IT), High Court of J&K and Ladakh, Srinagar.
6. Registrar (Administration/Recruitment), High Court Main Wing, Srinagar.
7. Director, Finance, High Court of J&K and Ladakh, Srinagar.
8. Assistant Registrar (Accounts), High Court Main Wing.
9. Accounts Officer, High Court Wing, Srinagar.

.... for information.

10. Central Project Coordinator, e-courts, High Court of J&K and Ladakh, Srinagar for uploading the same on the official website of the High Court.
11. In-charge Library, High Court of J&K and Ladakh, Srinagar for keeping the record of the same.
12. Shri Reshi Muddasir Gani, Developer, High Court Main Wing, Srinagar for information.
13. Order Book.


Assistant Registrar (Adm.)
12/9/24

Sr. So do
copy. d
12/9/2024